

Name of the Corporate Debtor		Setubandhan Infrastructure Limited (formerly Prakash Constrowell Limited)												
Date of commencement of CIRP		28-11-2022												
List of creditors as on		21-12-2022												
List of operational creditors (other than Workmen and Employees and Governemnt Dues)														
(Amount in Rs.)														
Sl. No.	Name of the creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	BSE Limited	13-12-2022	8,73,200	-	Fines for non-compliances of LODR provisions	-	-	No	0%	-	-	-	8,73,200.00	
2	National Stock Exchange of India Limited	12-12-2022	36,70,980	-	Fines for non-compliances	-	-	No	0%	-	-	-	36,70,980.00	
			45,44,180	-									45,44,180	